

**P.L. Vehicals Private Limited****List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.**

Category: List of other creditors (Other than financial creditors and operational creditors)

Date of Commencement of Liquidation: 25-08-2023; List of Stakeholders is Pursuant to claims received and updated as on 18-12-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Employee Provident Fund Organisation	28.11.2023	37302.00	37302.00	Penalty and interest on belated remittance of PF dues	-	-	-	-	-	-	-	Note 1
<b>TOTAL</b>			<b>37302.00</b>	<b>37302.00</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	

Note 1: The claim is not secured. However, based on various judgements by the Hon'ble Adjudicating Authority, the full amount of claim admitted needs to be paid in priority to the EPFO department.